

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DIRECTORATE OF TRAINING & TECHNICAL EDUCATION
MUNI MAYA RAM MARG, PITAMPURA, DELHI-110034.
(CO-ORDINATION BRANCH)

No.F.3(44)/2018/VS/S.Q-09/CDN/TTE/249-250

Dated : 16/3/18

To,

The Deputy Secretary,
Delhi Legislative Assembly,
(Question Branch)
Old Sectt., GNCT of Delhi.

Sub: Vidhan Sabha Starred Question No. 09.

Sir,

Kindly refer to your letter No. F.11(B-1)VI/8/2015-20/VSS/Q.
Branch/5339 dated 08.03.2018 on the subject mentioned above.

In this regard, I am directed to forward the reply of Vidhan
Sabha Starred Question No. 09 in r/o this Department, for further
necessary action at your end.

Yours faithfully,

Encl: As above.


(JITENDER)

ADMINISTRATIVE OFFICER (CDN)

No.F.3(44)/2018/VS/S.Q-09/CDN/TTE/249-250

Dated : 16/3/18.

Copy :-

1. The Director (DIP), Govt. of NCT of Delhi, Old Sectt. , Delhi-54
along- with 150 copies of reply to the above question for further
necessary action.


(JITENDER)

ADMINISTRATIVE OFFICER (CDN)

प्रशिक्षण एवं तकनीकी शिक्षा विभाग

विधानसभा तारांकित प्रश्न न० ०९ के प्रति-उत्तर में

श्री. ऋतुराज गोविन्द

क्रम सं०	प्रश्न	उत्तर
(क)	क्या सरकार का किराड़ी विधानसभा क्षेत्र में वोकेशनल सेन्टर और स्किल सेन्टर खोलने का प्रस्ताव है;	जी नहीं। वोकेशनल सेंटर और स्किल सेंटर खोलने के लिए भूमि की उपलब्धता मुख्य मापदंड है। किराड़ी विधान सभा क्षेत्र के समीप रनहौला, बक्करवाला व मंगोलपुरी में वर्ल्ड क्लास स्किल सेन्टर खोलने का प्रस्ताव है।
(ख)	यदि हाँ तो उसका विवरण क्या है; और	
(ग)	यदि नहीं, तो उसके क्या कारण हैं?	

